

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Arb. Appeal No.11 of 2019

M/s Power Build Private Limited Appellant
Versus
M/s Project & Development India Ltd. & Another
..... Respondents

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Rahul Kr. Gupta, Advocate
For the Respondents : None

Order No.07 Dated- 08.07.2020

Heard learned counsel for the appellant through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed subject to deposit of cost of Rs.1,000/- by the appellant with the Jharkhand State Legal Services Authority within two weeks from the date of this order failing which, this appeal shall stand dismissed without further reference to the Bench.

List this appeal after two weeks.

Animesh/

(Anil Kumar Choudhary, J.)